

23-9-99

O.A.806/3

Hon'ble Mr.S.Dayal, A.M.
Hon'ble Mr.Rafiq Uddin, J.M.

None for the applicant, Sri P.Mathur proxy
counsel for Shri V.K.Goel for respondents. A perusal
of order sheet shows that none appeared for the
applicant on 6-1-99, 16-3-99, 29-4-99, 10-5-99, 8-7-99
and 26-8-99 when the case came up for consideration
before the ~~Division~~ Division Bench. The applicant
appears to have lost interest in the case. The case,
is therefore, dismissed in default and for non-
prosecution.

J.M.

A.M.

satya/